

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

~~(CIRCUIT AT PORT BLAIR)~~

M.A. No.385 of 1998  
(O.A. 46 of 1997)

Date of order: 3.12.1998

Present: Hon'ble Mr. D. Purakayastha, Judicial Member  
Hon'ble Mr. B. P. Singh, Administrative Member

UNION OF INDIA & ORS.

VS

B. K. MARICK

For the Applicants : Mr. B.K. Chatterjee, counsel

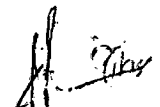
For the Respondent/OP: Mr. K. Chatterjee, counsel

O R D E R

Heard the learned advocates of both the parties. In pursuance of the order dated 10.9.98 we are not inclined to pass any further order in this case. The case is adjourned sine die. ~~xxx~~



MEMBER (A)



MEMBER (J)